

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/579/2013

Jabalpur, this Friday, the 03rd day of August, 2018

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Yogesh Kumar Kori, S/o Late H.L. Kori, aged about 55 years,
Upper Division Clerk, Kendriya Vidyalaya, 1 STC, Jabalpur
(M.P.), R/o H.No.2478, New Kanchanpur, Near Sharda Colony,
Jabalpur (M.P.) Pin 482001

-Applicant

(By Advocate – None)

V e r s u s

1. Kendriya Vidyalaya Sangathan, 18 Institutional Area, Saheed Jeet Singh Marg, New Delhi 110602 through its Commissioner.
2. Joint Commissioner (Administration) & Appellate Authority, Kendriya Vidyalaya Sangathan, 18 Institutional Area, Saheed Jeet Singh Marg, New Delhi 110602.
3. Deputy Commissioner, Kendriya Vidyalaya Sangathan, Behind Government Science College, Jabalpur Region, Jabalpur 482001 (M.P.).
4. Shri P. Ramkrishnan, Principal-cum-Inquiry Officer, Kendriya Vidyalaya, Balaghat (M.P.) Pin 48001.

-Respondents

(By Advocate – Shri Pankaj Dubey)

O R D E R (O R A L)

By Navin Tandon, AM.

None for the applicant.

2. It is seen that for the last two occasions also, i.e. on 28.11.2017 and 02.04.2018, nobody appeared for the applicant.

Thus, it appears that applicant is not interested to prosecute this matter anymore.

3. Accordingly, this Original Application is dismissed for want of prosecution.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

am/-